

**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**M/S. SRI GANGA STEEL ENTERPRISES PRIVATE LIMITED**

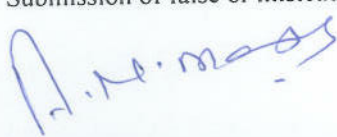
| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                             |
|---------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Name of corporate debtor                                                           | M/s. Sri Ganga Steel Enterprises Private Limited                                                                                                                                                                    |
| 2       | Date of incorporation of corporate debtor                                          | 03-05-1999                                                                                                                                                                                                          |
| 3       | Authority under which corporate debtor is incorporated / registered                | RoC-Hyderabad                                                                                                                                                                                                       |
| 4       | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U27201TG1999PTC072917                                                                                                                                                                                               |
| 5       | Address of the registered office and principal office (if any) of corporate debtor | H.No. 8-2-248/1/7/18, Plot No.18, Nagarjuna Hills, Punjagutta Hyderabad, TG – 500082.                                                                                                                               |
| 6       | Date of closure of Insolvency Resolution Process                                   | 27-08-2023                                                                                                                                                                                                          |
| 7       | Liquidation commencement date of corporate debtor                                  | Order dated: 28-08-2023<br>(Order received on 01-09-2023)                                                                                                                                                           |
| 8       | Name and registration number of the insolvency professional acting as liquidator   | Mr. Abhay Narayan Manudhane<br>IBBI Reg. No.: IBBI/IPA-001/IP-P00054/2017-18/10128                                                                                                                                  |
| 9       | Address and e-mail of the liquidator, as registered with the Board                 | 201, Shubh Ashish, 129, Model Town, Four Bungalows, Andheri West, Mumbai, Maharashtra – 400053.<br>Email id: <a href="mailto:anmanudhane@rediffmail.com">anmanudhane@rediffmail.com</a><br>(NOT FOR CORRESPONDENCE) |
| 10      | Address and e-mail to be used for Correspondence with the liquidator               | Waterfall Insolvency Professionals Private Limited, 1204, Maker Chambers V, Nariman Point, Mumbai-400021.<br>Email id: <a href="mailto:liquidator.srigangasteel@gmail.com">liquidator.srigangasteel@gmail.com</a>   |
| 11      | Last date for submission of claims                                                 | 01-10-2023<br>(From the date of receipt of order i.e. 01-09-2023)                                                                                                                                                   |

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **M/S. SRI GANGA STEEL ENTERPRISES PRIVATE LIMITED** on **28-08-2023** (Order received on **01-09-2023**) i.e. date of passing of order of liquidation under section 33 of the Code.

The stakeholders of M/S. SRI GANGA STEEL ENTERPRISES PRIVATE LIMITED are hereby called upon to **submit their claims with proof on or before 01-10-2023**, (From the date of receipt of order i.e. 01-09-2023) to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

  
Abhay Narayan Manudhane  
IBBI Reg. No.: IBBI/IPA-001/IP-P00054/2017-18/10128  
AFA: AA1/10128/02/221223/105249 valid upto 22.12.2023  
Date: 02-09-2023  
Place: Mumbai

